

Sl. No.	Project Name	State
26.	Aligarh Kanpur (Pkg.-IV from Naviganj-Mitrasen)	Uttar Pradesh
27.	Aligarh Kanpur (Pkg.-V from Mitrasen-Kanpur)	Uttar Pradesh
28.	Unnao-Lalganj	Uttar Pradesh
29.	Meerut - Najibabad from km 11.50 to km 39.24 & km 86.59 to km 112.545 of NH-119(Pkg.-I)	Uttar Pradesh

NHs constructed in Maharashtra

941. DR. VINAY P. SAHASRABUDDHE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the total length of the National Highways (NHs) constructed in Maharashtra during the last five years; and

(b) the impediments faced by Ministry in implementing the projects in the State?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [GENERAL (RETD.) V.K. SINGH]: (a) 7026 Km. length of National Highways (NHs) was constructed during the last five years in Maharashtra.

(b) The impediments faced by Ministry in implementing the projects in the State includes delay in acquisition and possession of land, delay in obtaining Forest Clearance/ working permission in forest area, shifting of utilities and financial issues of the Concessionaire/contractors.

Steps taken for speedier construction of highways

942. SHRI SUSHIL KUMAR GUPTA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is aware that the rapid pace of road infrastructure development is crucial to boost Indian auto industry which is reeling under stress from multiple factors; and

(b) if so, the details of steps taken in the last one year for speedier construction of highways?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [GENERAL (RETD.) V.K. SINGH]: (a) Yes, Sir.

(b) This Ministry is primarily responsible for development and maintenance of National Highways (NHs). Details of projects on NHs awarded and length constructed during 2019-20, target thereof for 2020-21 and achievements upto August, 2020 are as follows:—

Year	Achieved during 2019-20	Target during 2020-21	Achieved during 2020-21 (upto August)
Award of NH Projects (km)	8,948	10,000	3,504
Construction of NHs (km)	10,237	11,000	3,449

Fund allocated for development of NHs and expenditure incurred during 2019-20 and 2020-21 upto August, 2020 are as follows:—

(Amount ₹ in crore)

Item	2019-20		2020-21	
	Allocation	Expenditure	Allocation	Expenditure (Upto August, 2020)
Budgetary Support	72,666.81	66,621.36	81,457.45	32,268.75
Internal and Extra Budgetary Resources (IEBR)	75,000.00	74,988.00	65,000.00	7,981.00
TOTAL	1,47,666.81	1,41,609.36	1,46,457.45	40,249.75

The Ministry also allocates funds for States / Union Territories (UTs) for development and maintenance of State Roads under Central Road and Infrastructure Fund (CRIF) scheme and Economic Importance and Inter State Connectivity (EI&ISC) scheme as per the provisions of the CRIF Act, 2000 amended by the Finance Act, 2019. The Central Government has allowed States / UTs to approve/ sanction the State road projects under these schemes. The Ministry circulated the criteria for allocation of funds for these schemes under the CRIF Act, 2000 in January, 2020.

The details of accrual/ allocation of funds and the funds released/ expenditure incurred under CRIF and EI&ISC schemes during 2019-20 and 2020-21 are as follows:—

(Amount ₹ in crore)

Scheme	2019-20		2020-21	
	Allocation	Expenditure	Allocation	Expenditure (Upto August, 2020)
CRIF (State Roads)	7,421.58	6,868.66	6,820.00	3,338.49
EI&ISC	400.00	399.98	400.00	88.20
TOTAL	7,821.58	7,268.64	7,220.00	3,426.69

Regular meetings are held with project developers / concessionaires / contractors and State Governments by the Ministry / National Highways Authority of India (NHAI) / National Highways and Infrastructure Development Corporation Ltd. (NHIDCL) for speedier construction of NHs.

Model Concession Agreement (MCA) for Build Operate Transfer (BOT)-Toll has been amended. Guidelines for asset monetization on Toll-Operate-Transfer (TOT) basis has been modified to attract private investment. Further Government has approved setting up of Infrastructure Investment Trust (InvITs) and securitization of toll revenue for raising financial resources.

Ministry has also taken following steps for facilitating / easing out the cash flow problems of Contractors / Concessionaires under Atmanirbhar Bharat Abhiyan:-

- (i) Release of Retention money (which is a part of the Performance Security till construction period) in proportion to work executed and non-deduction of further retention money from the period from 03 months to upto 06 months from the Contractors' Bills. Release of Performance Guarantee on pro-rata basis of that as provided in the Contract for Hybrid Annuity Model (HAM)/ BOT Contracts if Concessionaire is not in breach of the Contract.
- (ii) Grant of Extension of Time (EOT) to Contractors/ Concessionaires for meeting their obligations under the Contract for 03 months to upto 06 months depending on site conditions.

- (iii) Relaxation in Schedule H to provide monthly payments to the Contractors for the works done and accepted for Engineering Procurement and construction (EPC) / HAM Contracts.
- (iv) Direct payment to approved Sub-Contractors through Escrow Account.
- (v) Waiver of penalty for delay in submission of Performance Security/ Bank Guarantee in new Contracts entered into during March, 2020 to September, 2020.
- (vi) Allowing EOT to Consultants, *i.e.* Independent Engineer (IE) / Authority Engineer (AE), for 03 months to upto 06 months depending on site condition. To consider as if they were on duty during this Force Majeure Event.
- (vii) BOT/TOT Concessionaire- Extension of concession period of BOT contracts by a period of 03 months to upto 06 months before Commercial Operation Date (COD). Further extension of concession period by a period in accordance with the Contract for loss in collection of user fee till the time daily collection is below 90% of the average daily fee.
- (viii) Compensating loss in collection of fee (remittances) for all NH Tolling Contracts.

Construction of road project from Ambikapur to Pathalgaon in Chhattisgarh

†943. SHRI RAM VICHAR NETAM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is aware of the fact that the road project to be constructed between Ambikapur and Pathalgaon in Chhattisgarh has not been started till date, if so, the details thereof;
- (b) whether any time limit has been fixed by Government to start the construction work of the said road project;
- (c) if so, the details thereof; and
- (d) the details of the funds spent so far by National Highways Authority of India in Surguja area along with the works completed with the funds?

†Original notice of the question was received in Hindi.